



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

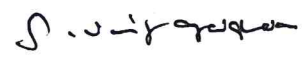
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/235/2017
NAME OF THE PETITIONER(S) : BABY MATHEW
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	K. MANOJ MEENON	Counsel for Respondents	
2.	M. K. PREETHA. for CSR & Co (Change of vakalat)	for Petitioners	

ORDER

Counsel for both the parties present and prayed for time for making final submissions in the matter. At request, time is enlarged. Put up on 21.8.2017 at 10.30. A.M.


(S. Vijayaraghavan)
Member (Technical)
PAM


(Ch. Md. Sharief Tariq)
Member (Judicial)